

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5788
TO BE ANSWERED ON 3rd APRIL 2018

PADDY PROCUREMENT OPERATIONS IN ODISHA

5788. SHRI KALIKESH N. SINGH DEO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that the rates of certain incidentals for paddy procurement operations in Odisha for the KMS 2017-18 have been fixed abnormally low as compared to that of the last year's KMS;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the abnormal reduction in rates of incidentals hamper the smooth paddy procurement operations in Odisha;
- (d) if so, the details of the outcome thereof;
- (e) whether the Government has planned to conduct procurement operations for paddy in Odisha through FCI at the rates fixed for the current marketing season; and
- (f) if so, the details thereof and if not the reasons therefor?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (d): As per extant Principles of procurement incidentals applicable uniformly for all the States, the rates of incidentals are fixed in Provisional Cost Sheets for Kharif Marketing Season (KMS) 2017-18. Accordingly, rates of all the incidentals have been fixed in respect of Odisha also. Further, a quantity of 36.46 LMT paddy has been procured in Odisha during KMS 2017-18 as on 24.03.2018 against a quantity of 35.39 LMT procured during KMS 2016-17 in the corresponding period which indicates smooth paddy procurement operations in Odisha.

(e) & (f): Odisha is a Decentralized Procurement (DCP) State for paddy procurement. In a DCP state, State Government procures the paddy from farmers and only on the request of State Government, FCI participates. No such request was received from State Govt. of Odisha for KMS 2017-18.